

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : BILASPUR**

**Original Application No.203/00108/2013**

Bilaspur, this Monday, the 01<sup>st</sup> day of April, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

A.K. Pradhan, aged about 50 years, S/o Late J.C. Pradhan, R/o 1470/2 Railway Colony Near Bharat Mata School, Bilaspur, Chhattisgarh 495004 **-Applicant**

**(By Advocate – Shri A.V. Shridhar)**

## Versus

1. Union of India through the Secretary, Ministry of Railways, Rail Bhawan, New Delhi – 110001.
2. General Manager, South East Central Railway, Bilaspur, Chhattisgarh 495004.
3. Chief Personnel Office, South East Central Railway, Bilaspur, Chhattisgarh 495004.
4. Deputy Chief Personnel Officer (GAZ), South East Central Railway, Bilaspur, Chhattisgarh 495004.
5. Adharam Suresh, aged about 40 years, S/o Not known to the applicant, R/o o/o ADEE (OP), South East Central Railway, Shahdol Madhya Pradesh 484001

**(By Advocate – Shri Vivek Verma for official respondents)**

## ORDER(ORAL)

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, O.A is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**